HIGH COURT OF JUDICATURE AT BOMBAY,
AURANGABAD BENCH

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **High Court of Bombay Bench at Aurangabad** that on **Monday, 5th February 2024 and Tuesday, 6th February 2024 :**

I

The reconstituted Division Bench comprising of the **Hon'ble Shri. Justice Mangesh S. Patil** and **Hon'ble Shri. Justice R. M. Joshi** will take up the extant judicial assignment of the Division Bench headed by the **Hon'ble Shri. Justice Mangesh S. Patil.**

II

The urgent mentioning and placing of matters pertaining to the Single Bench presided over by the **Hon'ble Shri. Justice R. M. Joshi** will be allowed before the Single Bench presided over by the **Hon'ble Shri. Justice Sandipkumar C. More**.

High Court, Appellate Side,
Bombay.

Date : 31st January 2024

By Order

Sd/-
(H. M. Bhosale)
Registrar (Judl-I)